

**Central Administrative Tribunal
Principal Bench**

**OA No.858/2015
MA No.2176/2016**

New Delhi this the 20th day of December, 2016

Hon'ble Mr. P.K. Basu, Member (A)

Hakim Singh, Aged 58 years,
S/o Shri Karan Singh,
Helper Khalasi,
Under Sr. Section Engineer (Signals),
North Central Railway Tundla,
R/o 366A, New Railway Colony,
Tundla, Firojabad.

... applicant

(By Advocate : Shri H.K. Bajpai for Ms. Meenu Mainee)

Versus

Union of India : Through

1. Secretary,
Railway Board,
Rail Bhawan,
New Delhi.
2. General Manager,
North Central Railway,
Allahabad.
3. Divisional Railway,
North Central Railway,
Allahabad.

...respondents.

(By Advocate : Shri A.K. Srivastava)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A) :-

No one appeared on behalf of the applicant on 23.04.2015,
17.07.2015, 24.09.2015, 24.11.2015, 14.03.2016, 08.07.2016 and

on 22.07.2016 and 21.10.2016 only proxy counsel appeared. It seems that the applicant has lost interest in prosecuting this case further. Dismissed in default and for non prosecution.

MA No.2176/2016

In view of the above order passed in OA, the MA stands dismissed as having become infructuous.

(P.K. Basu)
Member (A)

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